

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE RAJA VIJAYARAGHAVAN V

WEDNESDAY, THE 08TH DAY OF APRIL, 2020 /19TH CHAITHRA, 1942

B.A. TMP - 13 OF 2020

CRIME NO.471/2020 OF KOTTARAKARA POLICE STATION PENDING BEFORE JUDICIAL
FIRST CLASS MAGISTRATE'S COURT-I, KOTTARAKARA

PETITIONERS/ACCUSED NOS. 1 TO 7:

1. JITHIN, AGED 24 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR , KOTTARAKARA, KOLLAM.
2. VISHNU, AGED 22 YEARS, S/O BHASURAN,
VALUPACHA HOUSE, NIRAPPUVILA,
SADHANANDHAPURAM, VETTIKAVALA,
KOTTARAKARA, KOLLAM.
3. JITH, AGED 28 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR, KOTTARAKARA, KOLLAM.
4. JIJO, AGED 28 YEARS, S/O THULASEEDHARAN,
JIJO BHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR KOTTARAKARA, KOLLAM.
5. AJITH, AGED 18 YEARS, S/O ANTONY,
VATTUVILA HOUSE, NIRAPPUVILA.
SADHANANDHAPURAM, VETTIKAVALA.
KOTTARAKARA, KOLLAM.
6. VIKHNESH, AGED 20 YEARS,
S/O SUSEELAN, CHARUVILA HOUSE, NIRAPPUVILA,
SADHANANDHAPURAM, VETTIKAVALA,
KOTTARAKARA, KOLLAM.
7. ABHINANADH @ ALBIN,
AGED 21 YEARS, S/O THOMAS,
ARYABHAVAN, RAMCODE, CHEPRA MURI,
UMMANNOOR, KOTTARAKARA, KOLLAM.

BY ADV.SRI.S.K.ADHITHYAN

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY THE PUBLIC PROSECUTOR,
HIGH COURT OF KERALA, ERNAKULAM, KOCHI-682 031.
2. THE STATION HOUSE OFFICER,
KOTTARAKARA POLICE STATION, KOLLAM-6.

BY PUBLIC PROSECUTOR SRI.T.R.RENJITH

THIS BAIL APPLICATION HAVING COME UP FOR ADMISSION ON 08.04.2020,
THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

ORDER

Learned Public Prosecutor seeks time.

Post on 11.4.2020.

RAJA VIJAYARAGHAVAN.V.

JUDGE